

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.09.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 984 of 2022	Hertz Technologies Pvt. Ltd. & Ors. Vs. Netizen Engineering Pvt. Ltd. Esrtwhile Reliance Infocom Engineering Ltd.	D.V. Raghu Vamsy	Kumar Anurag Singh Zain A Khan Shwetank Singh
2.	Comp. App. (AT) (Ins) No. 1063 of 2022 & I.A. No. 3101 & 3035 of 2022 (With Defects)	Rajat Metaal Polychem Pvt. Ltd. Vs. Neeraj Bhatia Resolution Professional Vinayak Rathi Steels Rolling Mills Pvt. Ltd. & Anr.	Mrinal Harsh Vardhan	
3.	Comp. App. (AT) (Ins) No. 1064 of 2022	Modi Oil and General Mills Through its Partner Ashok Kumar Modi Vs. Tirupati Coating Pvt. Ltd.	Udit Gupta	
4.	Comp. App. (AT) (Ins) No. 1066 of 2022 & 3124 of 2022	Rohan Developers Private Limited Vs. Sushama V. Paranjpe	Kushagra Bansal	
5.	Comp. App. (AT) (Ins) No. 1067 of 2022	Netfinity Solutions Vs. Karvy DigiKonnnect Ltd.	Ravi Raghunath	
6.	Comp. App. (AT) (Ins) No. 1068 of 2022 & I.A No. 3068 & 3126 of 2022	KK Sarachandra Bose Vs. SEL Manufacturing Company Ltd. & Ors.	Vijay Tangri	
7.	Comp. App. (AT) (Ins) No. 1069 of 2022 & I.A No. 3127 of 2022	OFB Tech Pvt. Ltd. Vs. Alok Kailash Saksena	Nilesh Udernani	

8.	Comp. App. (AT) (Ins) No. 1070 of 2022 & I.A. No. 3042 of 2022 (With Defects)	Bharat Pipe Fitting Company Ltd. Vs. Prowess International Pvt. Ltd.	Neha Tandon	
9.	Comp. App. (AT) (Ins) No. 1071 of 2022 & I.A. No. 3086 & 3135 of 2022 (With Defects)	Orbis Trusteeship Service Pvt. Ltd. Vs. Nobal Buildtech Pvt. Ltd.	Anindita R. Chowdhury	
10.	Comp. App. (AT) (Ins) No. 1072 of 2022 & I.A. No. 3085 & 3137 of 2022 (With Defects)	Gammon Engineers and Contractors Pvt. Ltd. Vs. Sutanu Sinha & Ors.	Raghavendra M. Bajaj	
11.	Comp. App. (AT) (Ins) No. 1073 of 2022	Gluckrich Capital Pvt. Ltd. Vs. Sapan Mohan Garg Resolution Professional Leading Hotels Ltd.	Apoorav Rastogi	
12.	Comp. App. (AT) (Ins) No. 1093 of 2022	SAJ Housing Pvt. Ltd. Vs. Priyanka Chouhan Liquidator, Drishti India Ltd. & Anr.	Manisha Chaudhary Raja Singh	
13.	Contempt Case (AT) No. 22 of 2022 in Comp. App. (AT) (Ins) No. 536 of 2022	Shimnit India Pvt. Ltd. & Anr. Vs. Rajesh Vora	Aman Preet Singh Rahi	

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	PBA Srinivasan Parth Tandon Nikita Ross-R1
15.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	Misha	Madhumita Bhattacharjee Viplav Acharya-R2
16.	Comp. App. (AT) (Ins) No. 359 of 2022 & I.A. No. 1321 of 2022 (With Defects)	Prashanth Shekara Shetty Vs. Alcuris Healthcare Pvt. Ltd. & Anr.	Prerna Arora	PCS Nithish V. Bangera S. Janani-R1
17.	Comp. App. (AT) (Ins) No. 683 of 2022	Almas Global Oppurtunity Fund SPC Vs. CA Kannan Tiruvengadam	Sarad Singhania	Rishav Banerjee Pratik Mukhopadhyay-R1 Palzer Moktan

18.	Comp. App. (AT) (Ins) No. 666 of 2022	Anil Singh (Suspended Director) Linaks Microelectronics Ltd. Vs. Canara Bank & Ors.	Prateek Dhanda	Abhishek Naik-R1 Abhishek Anand-R2
19.	Comp. App. (AT) (Ins) No. 824 of 2022	Naxpar Pharma Pvt. Ltd. Vs. Sanjai Kumar Gupta	CS Anju Sharma	Rishav Banerjee Rajarshi Banerjee
20.	Comp. App. (AT) (Ins) No. 839 of 2022	Jaydip Ghose & Ors. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Private Ltd. & Ors.	Shambo Nandy	Sanchari Chakraborty
21.	Comp. App. (AT) (Ins) No. 860 of 2022	T-RMC Pvt. Ltd. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Pvt. Ltd. & Ors. With	Ayan Chakraborty	Sanchari Chakraborty Kumarjit Banerjee-R1 Kaushik Banerjee Jishnu Chaudhary Zeeshan Hazve-R2 Arun Aggarwal-R3
22.	Comp. App. (AT) (Ins) No. 861 of 2022	T-RMC Pvt. Ltd. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Pvt. Ltd. (In CIRP) & Ors.	Ayan Chakraborty	Sanchari Chakraborty Nirak Agarwal-R2 Kaushik Banerjee Zeeshan Hazve-R2 Srishty Jaura-R3
23.	Comp. App. (AT) (Ins) No. 905 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr. With	Shantanu Singh	Abhishek Anand Nipun Gautam Ishita Sharma
24.	Comp. App. (AT) (Ins) No. 642 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Payal Kakra	Abhishek Anand Prabhat R. Singh-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar